

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1667
ANSWERED ON:28.11.2002
CONSTRUCTION OF ROB AT DALKHOLA
PRIYA RANJAN DASMUNSI

Will the Minister of RAILWAYS be pleased to state:

- (a) whether construction of Rail-over-bridge on National Highway 34/35 at Dalkholahas been pending for the last several years despite the fact that the project has already been cleared by the Ministry of Urban Development, as the Railways havenot settled the land issue with the Government of West Bengal;
- (b) if so, the steps the Government propose to take to settle the land issue; and
- (c) the time by which the said project is likely to be started and completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

- (a): A Road over bridge at Dalkhola on NH-34 (by pass) is a sanctioned work to be fullyfunded and executed by the State Government of West Bengal. The Railways have no dispute regarding land issue to be settled.
- (b): Does not arise.
- (c): Work is yet to be started by PWD/NH Division(Roads)/West BengalThe Railwayshave already approved the General Arrangement Drawing, Project Report, detailed design & drawing. Hence, the target for completion is also to be fixed by State PWD.